

Sixteenth Loksabha

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Title: Need to take steps to include genuine citizens in National Register of Citizens of Assam.

KUMARI SUSHMITA DEV (SILCHAR): Madam Speaker, on the midnight of 31<sup>st</sup> December, 2017 the Draft List of NRC came out and it has created some panic for the simple reason that the authority had told the Supreme Court of India that they will release a list of 2.38 crore citizens and they have almost finished verifying that. But the number of people who have found a place in the First Draft is 1.93 crore. Assam has 14 MPs in Lok Sabha. But the anomaly is that the people who have voted for us today are living in fear thinking as to whether they will be in the National Register of Citizens. So, my only request to the Government is that no genuine citizen should be left out of that Register.

**माननीय अध्यक्ष :**

श्री राधेश्याम बिश्वास को कुमारी सुष्मिता देव द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

ज्योतिरादित्य जी बोलिए। बिना किसी एलिगेशन के आपको बोलना है।

...(व्यवधान)